

>

Title: Introduction of the New Delhi Municipal Council (NDMC) (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the New Delhi Municipal Council Act, 1994.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the New Delhi Municipal Council Act, 1994."

*The motion was adopted.*

SHRI MULLAPALLY RAMACHANDRAN: I introduce the Bill.

-

-